Annex ure - 3

Name of the corporate debtor: Sakriya Technologies Private Limited Date of commencement of CIRP: 27/03/2025 (Intimation received on 28/03/2025) List of creditors as on: 25/04/2025

List of Operational creditors (Government Dues)

(Amount in ₹)

(Amount in ₹)														
SI.	. Na	Name of creditor	Details of claim received		Details of claim admitted					Amount of conti- ngent claim			Amount of claim under verification	Remarks, if any
No).													
			Date of		Amount of claim	Nature of		Whether	% of Voting		dues, that may	admitted		
			receipt		admitted	claim	covered by	related party?	share in CoC		be			
							guarantee				set-off			
	+	T. D.	11/04/05	1 50 20 50 100 00	20 15 22 020 00			N.T.	X .	1 12 22 16 250 00	0	0	^	oli i lin li n
1	Inc	come Tax Department	11/04/25	1,50,38,50,180.00	38,15,33,930.00		0	No	NA	1,12,23,16,250.00	0	0	0	Claim is submitted in Form-B as an
						Demand								Operational Creditor. The claim pertaining to
						raised by								AY 2022-23 amounting to Rs.
						Income Tax								1,12,23,16,250/- for which appeal has
						Department								already been preferred by the Corporate
														Debtor has been classified as contingent
														claim subject to the outcome of appeal in
														accordance with Regulation 14(1) of CIRP
														Regulations whereas the claim pertaining to
														AY 2023-24 amounting to Rs.
														38,15,33,930/- for which no appeal has
														been preferred by the Corporate Debtor has
														been admitted.
														o cen uamatea.
<u> </u>														
	To	otal		1,50,38,50,180.00	38,15,33,930.00		0			1,12,23,16,250.00	0	0	0	